

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
E C BOSE & COMPANY PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	E C BOSE & COMPANY PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	June 16, 1962
3.	Authority under which corporate debtor is incorporated / registered	ROC - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U61200WB1962PTC025531
5.	Address of the registered office and principal office (if any) of corporate debtor	13 A St George Terrace, Hastings, Kolkata 700022
6.	Insolvency commencement date in respect of corporate debtor	January 7, 2020
7.	Estimated date of closure of insolvency resolution process	July 5, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Geetha Sridhar IBBI/IPA-002/IP-N00854/2019-2020/12733
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Block 3, 7E Rani Meyammai Towers, MRC Nagar, Chennai 600 028. gs.gsconsultants@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	3F Sai Kiran Apartments, 3 rd Floor, 7 First Main Road, Kasturibai Nagar, Chennai 600 020 gs.gsconsultants@gmail.com
11.	Last date for submission of claims	March 16, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/home/downloads Physical Address: same as above in point No.10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the E C Bose & Company Private Limited on January 7, 2020.

The creditors of E C Bose & Company Private Limited are hereby called upon to submit their claims with proof on or before March 16, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of the following specified forms along with documentary proof in support of their claims.

Form B – For claims by Operational Creditors (except Workmen and employees); Form C – for claims by Financial Creditors, Form CA – for claims by Financial Creditors in class as aforesaid, Form D – for claims by Workmen and Employees, Form E – for claims by Authorised Representative of Workmen and Employees, Form F – for claims by creditors other than Financial Creditors and Operational Creditors.

Submission of false or misleading proofs of claim shall attract penalties.


GEETHA SRIDHAR
INTERIM RESOLUTION PROFESSIONAL
IBBI/IPA-002/IP-N00854/2019-2020/12733
In the matter of E C BOSE & COMPANY PRIVATE LIMITED

Date : February 29, 2020
Place: Kolkata

CORRIGENDUM

FORM A

PUBLIC ANNOUNCEMENT DATED MARCH 3, 2020

FOR THE ATTENTION OF THE CREDITORS OF

E C BOSE & COMPANY PRIVATE LIMITED

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date of commencement of Insolvency at Sl.No.6 of the advertisement should read as October 25, 2019. Other contents remain unchanged.



GEETHA SRIDHAR

INTERIM RESOLUTION PROFESSIONAL

IBBI/IPA-002/IP-N00854/2019-2020/12733

In the matter of E C BOSE & COMPANY PRIVATE LIMITED

Date : March 9, 2020

Place: Kolkata